NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

(Cibe Vishnu T.v.P. SaiVihan Counsel for m.P. Caivi

f2-f6

2. m/s RAMALINGAM XASCOCIATES Comment for 7 & 8.

3. GOWRI, V.
R. NIDHASHANKAR.

PETITIONER

ORDER

Counsel for petitioner present. Counsel for R2 to R6 and counsel representing R7 & R8 are present. Counsel for R7 & R8 intends to file vakalat. Counsel for R9 absent. Time extended for filing counter by R7, R8 & R9. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)